

NOTIFICATION

New Delhi, the 15th June, 2015

S.O. 1577 (E).—Whereas by notification of the Government of India, in the Ministry of Finance (Department of Revenue) number S.O.234(E) dated the 15th February, 2007, issued under sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government had notified at serial number 1, “UTKARSH (Hostel accommodation for the students between age group of 5 to 13 years)” by “Arya Anathalaya, 1488, Pataudi House, Darya Ganj, New Delhi – 110002”, as an eligible project or scheme for a period of three years beginning with financial year 2006-2007 and which extended further vide notification number S.O. 855(E) dated 25th March, 2009 for a period of three years beginning with the financial year 2009-10 and which extended further vide notification number S.O. 469(E) dated 16th March, 2012 for a period of three years beginning with the financial year 2012-13;

And whereas the said project or scheme is likely to extend beyond nine years;

And whereas the National Committee for Promotion of Social and Economic Welfare, being satisfied that the said project or scheme is being executed properly, made a further recommendation under sub-rule (5) of rule 11M of the Income-tax Rules, 1962 for extending the said project or scheme for a further period of three years;

Now, therefore, the Central Government, in exercise of the powers conferred by sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), hereby notifies the scheme or project “UTKARSH (Hostel accommodation for the students between age group of 5 to 13 years)” which is being carried out by “Arya Anathalaya, 1488, Pataudi House, Darya Ganj, New Delhi – 110002”, without any change in the approved cost of Rs.22.86 crore, for a further period of three years commencing with financial year 2015-16 i.e 2015-16, 2016-17 & 2017-18.

[No. 148/2015 / F.No.V. 27015/1/2015-SO (NAT.COM)]

MAKKHAN LAL MEENA, Dy. Secy. (National Committee)